

people were arrested till 3 P.M. yesterday; the trial is yet to take place.

tion No. G.S.R. 1417 dated the 31st August, 1963.

[Placed in Library. See No. LT-1703/63].

श्री राम सेवक यादव : श्रीमन्, मैंने एक विशेषाधिकार अवहेलना का प्रश्न दिया है। मेरा यह निवेदन है कि श्री प्रकाशवीर शास्त्री ने भी यहां इसी विशेषाधिकार अवहेलना का प्रश्न यहां उठाया था—

(iii) a copy of Notification No. G.S.R. 1422 dated the 31st August, 1963 making certain further amendment to the Customs and Central Excise Duties Export Drawback (General) Rules, 1960, under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-1704/63].

अध्यक्ष महोदय : आप मेरे पास आकर बात कोजिए। मैं देख लूंगा कि उसमें क्या किया जा सकता है।

12.42 hrs.

#### PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CUSTOMS ACT, ETC.

NOTIFICATIONS UNDER GOVERNMENT SAVING CERTIFICATE ACT, ETC.

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari (Sinha): Sir, on behalf of Shri B. R. Bhagat: I beg to lay on the Table—

Shrimati Tarkeshwari Sinha: I beg to lay on the Table a copy each of the following Notifications:—

- (i) a copy each of the following Notifications under section 159 of the Customs Act, 1962,—
  - (a) G.S.R. No. 1419 dated the 31st August, 1963.
  - (b) G.S.R. No. 1420 dated the 31st August, 1963.
  - (c) G.S.R. No. 1421 dated the 31st August, 1963.

(i) The Post Office Savings Certificates (Second Amendment) Rules, 1963 published in Notification No. G.S.R. 1385 dated the 24th August, 1963, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959. [Placed in Library. See No. LT-1705/63].

[Placed in Library. See No. LT-1702/63].

- (ii) a copy each of the following Notifications under section 38 of the Central Excises and Salt Act, 1944,—

(ii) The Income Tax (Amendment) Rules, 1963 published in Notification No. S.O. 2508 dated the 30th August, 1963, under section 295 of the Income Tax Act, 1961. [Placed in Library. See No. LT-1706/63].

- (a) The Central Excise (Nineteenth Amendment) Rules, 1963 published in Notification No. G.S.R. 1412 dated the 31st August, 1963.

12.42 hrs.

#### MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (b) The Central Excise (Twentieth Amendment) Rules, 1963 published in Notification No. G.S.R. 1417 dated the 31st August, 1963.

(i) In accordance with the provisions of rule 101 of the Rules of Procedure and Conduct of Business in the Rajya